

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

6. C.P.(IB)-3398(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.09.2019**

NAME OF THE PARTIES: Mrs. Rajshree Vora & Prachi Vora  
**v/s.**

Makwana Properties Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

None present. List this matter on 05.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)